Name of the Corporate Debtor:M/s Perfect Engine Components PrivateLimited; Date of Commencement of CIRP: 25.04.2023; List of Creditors as on: 30.12.2023

Annexure-3

				3					cial creditors belon								
Sr. No.	Name of Creditor	Nature of Claim		tails of Claim received			norty?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	held in relation	mutual credit, debts etc	mutual credit, debts etc may	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/updati on	Amount of claim admitted i (Rs.)						to claim	may be set off against the claim, if any (Rs.)	be set off against the claim, if any			
1	Edelweiss Asset Reconstruction Company Limited	Secured Creditor (FC)	09.05.2023	3,50,79,95,972		3,50,14,95,972	No	100.00		0			0	C	65,00,000		-
	1 Total (A)			3,50,79,95,972		3,50,14,95,972		100.00	0	0			0		65,00,000		
						Summary of List of	Unsecur	ed Financial Creditor	s: List of Financial (Creditors (Unsecured)						
Sr.	Name of Creditor	Nature of Claim		tails of Claim		s of Claim admitted	Whether	Is	Amount of Claim under	Amount of	Details of	Details of	Amount of any		Amount of claim	Reason for	Remarks, if any
Sr. No.	Name of Creditor	Nature of Claim		Amount Claimed	Details Date of admission/updati on	s of Claim admitted	Whether		Amount of Claim under Verification (Rs.)	Amount of	Details of	guarantee, if any held in relation	mutual credit, debts etc	Details of any mutual credit, debts etc may be set off	Inadmissible	Reason for Claim not admitted	Remarks, if any
Sr. No.	Name of Creditor Shrem Investments Private Limited through E mail	Nature of Claim Unsecured FC (UFC)	Date of Receipt	Amount Claimed	Date of admission/updati on	s of Claim admitted	Whether related party?	Is	Amount of Claim under Verification (Rs.)	Amount of Contingent	Details of	guarantee, if any held in relation	mutual credit, debts etc may be set off	mutual credit, debts etc may be set off	Inadmissible	Claim not	Remarks, if any Charge Registration documents is not provided
Sr. No.	Shrem Investments Private Limited through E mail		Date of Receipt	Amount Claimed 15,74,71,651	Date of admission/updati on 15.05.2023	of Claim admitted Amount of claim admitted (Rs.) 15,74,71,651	Whether related party?	Is	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of	guarantee, if any held in relation	mutual credit, debts etc may be set off	mutual credit, debts etc may be set off	Inadmissible	Claim not	
Sr. No.			Date of Receipt	Amount Claimed	Date of admission/updati on 15.05.2023	s of Claim admitted Amount of claim admitted (Rs.)	Whether related party?	Is	Amount of Claim under Verification (Rs.)	Amount of Contingent	Details of	guarantee, if any held in relation	mutual credit, debts etc may be set off	mutual credit, debts etc may be set off	Inadmissible	Claim not	
Sr. No.	Shrem Investments Private Limited through E mail		Date of Receipt	Amount Claimed 15,74,71,651	Date of admission/updati on 15.05.2023	of Claim admitted Amount of claim admitted (Rs.) 15,74,71,651	Whether related party? Yes	Is	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of	guarantee, if any held in relation	mutual credit, debts etc may be set off	mutual credit, debts etc may be set off	Inadmissible	Claim not	